

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.250 of 2012 &
I.A. No. 138 of 2013**

Dated : 27th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Neyveli Lignite Corporation Ltd.Appellant(s)

Versus

Kerala State Electricity Board & Anr. ...Respondent(s)

**Tamil Nadu Generation &Distribution Corp. Ltd ...Applicant/
Respondent(s)**

Counsel for the Appellant (s): Mr. R. Sasiprabhu
Mr. Somiram Sharma
Counsel for the Respondent(s): Mr. M.T. George &
Ms. Kavitha K.T.(for R-1)

ORDER

Written Submissions have been filed by both the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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